

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:550  
ANSWERED ON:14.07.2014  
BENEFITS OF MINING TO TRIBAL POPULATION  
Shrirang Shri Chandu Barne

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government proposes to chalk out a Sustainable Development Framework for the mining sector for participation of local population as stakeholders especially in tribal areas;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to evolve a mechanism to improve the living standards of the affected/impooverished tribal population and ensure a sustainable regular income for them in a time-bound manner?

**Answer**

THE MINISTER OF STATE FOR MINES, STEEL AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) and (b): The Central Government has enunciated the National Mineral Policy (NMP), 2008 which seeks to develop a sustainable framework for optimum utilization of the country's natural mineral resources for the industrial growth in the country and at the same time improving the life of people living in the mining areas, which are generally located in the backward and tribal regions of the country. The NMP, 2008 also enunciates that special care will be taken to protect the interest of host and indigenous (tribal) populations through developing models of stakeholder interest based on international best practice.

(c): The NMP, 2008 enunciated that a mechanism will be evolved which would actually improve the living standards of the affected population and ensure for them a sustainable income above the poverty line. For this purpose, all the provisions of the National Rehabilitation and Resettlement Policy or any revised Policy or Statute that may come into operation, will be followed.